

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2608

ANSWERED ON:04.12.2009

CENTRALLY SPONSORED SCHEME OF ASSISTANCE TO KSTDC

Pakkirappa Shri S.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Karnataka Government has sent a proposal for release of Central Share of Equity for the year 2008-09 alongwith the arrears under the Centrally Sponsored Scheme of assistance to Karnataka Scheduled Tribes Development Corporation Limited (KSTDC);

(b) whether the Union Government was requested to release of Central Share of Equity of Rs. 159 lakhs for the year 2008-09 and arrears for the year 2001-02 to 2007-08 amounting to Rs. 1038 lakhs;

(c) If so, whether Union Government has considered the request of the Karnataka Government; and

(d) If so, the time by which these amounts are likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

(a) to (b): Yes, Sir.

(c) to (d) : All the proposals have been processed as per approved modalities including for the State of Karnataka. No time schedule can be indicated.